



# क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड 362

## REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झंसी, प्रयागराज - 221506  
 Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhansi, Prayagraj.

Email-roprayagraj@uppcb.in

संदर्भ सं० G100.132/NGT-364/2022/2023  
 To,

दिनांक 05/05/2023  
E-Mail/Registered Post

**The Registrar,**  
 National Green Tribunal  
 Principal Bench,  
 New Delhi  
E-Mail- judicial-ngt@gov.in

**Sub:- Regarding submission of Compliance report in Original Application No. 364/2022 Ram Kailash Singh Versus State of U.P. & Ors. in order dated 21.03.2023.**

Respected Sir,

Please refer to above mention subject. A committee was formed to inspected the said site an was to submit the report the committee inspected site on dated 21.07.2022 and submitted report. It was again directed by Hon'ble Tribunal to re-visit the site wether the total water has been extract out or not. In compliance of order dated 21.03.2023 committee revisited the site on dated 25.04.2023 and found approximately 02 fit water filled in said mine. The project proponent was trying to extract the rest of the water from the mine but because of heavy rain in last week 03 times total water can not be extracted. Therefore you are kindly requested to allot to another date for hearing so that detail compliance report can be submitted. The Next dated for hearing is 08.05.2023.

Enclouce-Currect Photographs.

Your Sincerely

**(Committee Constituted  
 on Dated 23.05.2022)**

**Copy to:-**

1. Sri Pradeep Misra, Advocate Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
2. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.

**(Committee Constituted  
 on Dated 23.05.2022)**





